THE RAJASTHAN SAGRI SYSTEM ABOLITION (REPEAL) ACT, 1976 (Act No. 1 of 1976)

[Received the assent of the Governor on the 23rd day of January, 1976]

An

Act

to repeal the Rajasthan Sagri System Abolition Act, 1961.

Be it enacted by the Rajasthan State Legislature in the Twenty-sixth Year of the Republic of India as follows:-

- **1. Short title.-** This Act may be called the Rajasthan Sagri System Abolition (Repeal) Act, 1976.
- **2. Repeal of Rajasthan Act 40 of 1961.-** The Rajasthan Sagri System Abolition Act, 1961 (Rajasthan Act 40 of 1961) as amended by the Rajasthan Sagri System Abolition (Amendment) Ordinance, 1975 (Rajasthan Ordinance No. 11 of 1975) is hereby repealed.
